

the Motor Vehicles Act during the last three years were as under:—

Year	Cases registered	Cases sent for trial	Cases in which the culprits were punished
1982	38510	38510	34113
1983	33089	33089	27894
1984	33596	33596	32788

Persons punished under Prevention of Corruption Act in Delhi

1729. SHRI M. BASAVARAJU; SHRI M. MADDANNA. Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of persons arrested in Delhi under the Prevention of Corruption Act during the last three years, year-wise;

(b) the number of cases in this connection sent for trial during the same period, year-wise; and

(c) the number of cases in which culprits were punished?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA): (a) to (c) The number of persons arrested, the number of cases sent for trial and the number of cases which resulted in conviction in Delhi under the Prevention of Corruption Act during the past three years year-wise were as under:—

Year	No. of persons arrested	No. of cases sent for trial	No. of cases resulting in conviction
1982	61	60	12
1983	58	35	8
1984	44	27	3

Unauthorised entry of Pak nationals into Jammu and Kashmir

1730. SHRI DHARAM CHANDER PRASHANT. Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that there are many gaps in the Jammu border adjacent to Pakistan through which Pakistan spies and smugglers cross over the border in clandestine way and operated freely in Jammu and Kashmir; and

(b) whether Government propose to take appropriate steps to check unauthorised entry of the Pak nationals into Jammu and Kashmir?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA):

(a) and (b) The information is being collected and will be laid on the Table of the House.

Crossing of border line by Villagers in Poonch, J. & K.

1731. SHRI DHARAM CHANDER PRASHANT; Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that two villages Tarkundj and Baruti (Balakot) in the Mendhar section of the border district of Poonch in Jammu and Kashmir are